

RA): (a) and (b). The Government of West Bengal had proposed to the Ministry of Chemicals and Fertilizers in October, 1976 for setting up of a basic chemicals unit by Hindustan Organic Chemicals Limited in West Bengal.

The proposal was discussed by a Team of Hindustan Organic Chemicals officers with the West Bengal Government in December, 1976 and it was felt that there were some projects which could be considered by Hindustan Organic Chemicals for investment in West Bengal during the sixth plan period.

While considering the proposals of H.O.C. for the next five years, the proposal of the West Bengal Government will be taken into consideration

#### **Construction of Pipelines for Bombay High Gas**

4694. PROF. P. G. MAVALANKAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the construction of pipelines, etc. for Bombay High Gas has now begun;

(b) if so, full facts thereof including estimated total cost, broad details of construction of pipe line routes, and the time expected for completion;

(c) whether the Government have made any minor or major changes in planning the routes and constructing the lines in this regard; and

(d) if so, broad details thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b). After very careful consideration, taking all techno-economic etc. aspects into account, the decision arrived at has been that the most cost effective and suitable alignment for

the pipelines for transportation of Bombay High and North Bassein crude oil and associated gas is *via* Bassein and Uran to Trombay and detailed cost estimates were worked out for this alignment only. As for latest estimates, the cost of the pipelines upto Trombay is expected to be of the order of Rs. 184 crores exclusive of customs duties, engineering and construction supervision. About 50 per cent of this cost is apportionable to the gas pipeline. The construction of pipeline from Bombay High to Uran has started in November 1977 and is expected to be completed by May, 1978.

(c) and (d). The original proposal as approved by Government for the pipeline between Uran and Trombay involved the laying of land lines from Uran to a point near Ghavan village and from there by subsea and land lines *via* Nhava Island to Trombay. This was reviewed and three other alternate routes were examined and finally the route chosen for the pipelines from Uran to Mora and thence, skirting the eastern side of Nhava and Sheva Island and submarine lines from there to Trombay.

#### **Engine Drivers of Trains Running between Ahmedabad and Bombay**

4695. PROF. P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the express and passenger trains as also goods trains running between Ahmedabad and Bombay in the Western Railway Zone are having Engine Drivers from more than one division;

(b) if so, full facts thereof;

(c) whether the engine drivers from the Bombay Zone are enabled to run the trains beyond Surat and even Baroda, whereas the engine drivers from Ahmedabad and Baroda Division are not so permitted to go beyond their stipulated limit-stations, upto Bombay;

(d) if so, reasons for such discrimination; and

(e) whether the said drivers get extra allowances for additional trains and if so, details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) to (e). The information is being collected and will be placed on the Table of the House.

**Facilities for residents of Railway Colony at Sabarmati**

4696. **PROF. P. G. MAVALANKAR:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway employees living in the Railway Colony at Sabarmati, Ahmedabad are given adequate essential facilities like drinking water, primary and high school provision for children, fair-price shops for food-grains and sugar and edible oil, provision of a community hall, recreation centre, etc.;

(b) if so, broad details thereto; and

(c) if not, the steps being taken to give such facilities, and the time by which these facilities are expected to be made available?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) Yes, except a High School.

(b) Adequate drinking water supply exists at both the places. The other facilities provided are briefly indicated below:

	Sabarmati	Ahmedabad
1. Primary Schools .	6	5
2. Consumer Co-operative Stores/ Society .	2	1
3. Welfare Centre .	1	1
4. Institute .	1	1
5. Community Hall .	1	

(c) Though there are no High Schools within these colonies this facility is already available in the cities of Sabarmati and Ahmedabad which also cater to educational needs of the children of Railway employees.

**Grievances of Station Masters**

4697. **SHRI A. K. ROY:** Will the Minister of RAILWAYS be pleased to state:

(a) whether a Deputation from All India Station Masters' Association met him on 15th September, 1977 and submitted Memorandum on (i) withdrawal of victimisation (ii) channel of Communication (iii) stoppage of interpolation in SMs' category (iv) Grade-wise LR & RG SMs, ASMs. (v) supply of better fit uniform (vi) implementation of Miabhoj Tribunal Award, 1969 and (vii) uniform policy of transfer; and

(b) if so, the specific action taken by the Government to redress the above longstanding and just grievances?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** (a) and (b). No such deputation met the Railway Minister on 15.9.77.

**New Lines in Bhadoi, Jaunpur and Mirzapur Area**

4698. **SHRI YADVENDRA DUTT:** Will the Minister of RAILWAYS be pleased to state when the survey and construction work is proposed to be started on new lines in Bhadoi, Jaunpur and Mirzapur area, which is the centre of carpet weaving and export with a view to increase the production and export of carpets and to lead to the development of the area?

**THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):** In view of the limitation of resources and heavy